

CENTRAL ADMINISTRATIVE TRIBUNAL
 ERNAKULAM BENCH
CP(C)/181/00135/2017
 in
ORIGINAL APPLICATION NO. 71/2014

Friday, this the 2nd day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Mullakoya A.P, aged 49 years
 S/o.Uduman P.C
 Fireman, Fire Station, Amini
 Residing at Ammipura House
 Amini, Lakshadweep-682 554

... **Petitioner**

[By Advocate Mr.K.B.Gangesh]

V.

Smt.Benita Mary Jaiker
 The Superintendent of Police
 Union Territory of Lakshadweep
 Kavarathi-682 555

... **Respondents**

(By Advocate Mr.S.Manu)

This application having been finally heard on 2.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Smt.Smitha Gangesh representing Mr.K.B.Gangesh, learned counsel for the petitioner submits that the petitioner in question, Shri.Mullakoya A.P, has not been heard, contrary to the direction given by this Tribunal. Standing counsel for the Lakshadweep Administration submits that all parties were heard representing the view points of the 2 different categories and the seniority list has been drawn up duly taking into consideration the different arguments of the

respective employees. Mrs.Smitha Gangesh reiterates that full compliance will be available only when Shri.Mullakoya is also heard.

2. We are of the view that there is substantial compliance of the directions of this Tribunal as the persons who are involved have been given a hearing and the final seniority list has been drawn up . There is no reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioner in the CP(c) will be at liberty to take appropriate steps in the event that his grievances still remain unaddressed.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - A true copy of the Order passed by this Tribunal in O.A No.181/00071/2014 dated 2.12.2016

Annexure P2 - A true copy of the representation dated 4.1.2017 preferred by the applicant herein before the 2nd respondent

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